

**HIGH COURTOF JAMMU AND KASHMIR  
(Office of the Registrar General at Srinagar)**

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To,

All the Principal District Judges of the State.

No: 33813-34/e.s

Dated: 13/08/2018

**Subject: Webcast of inauguration of applications of e-Filing, ePay, NSTEP (National Service and Tracking of Electronic Processes), SCLSC and release of Manuals at 4.15 pm on 14<sup>th</sup> August, 2018.**

Sir,

E-Committee, Supreme Court of India is launching various applications for the benefit of the litigants and lawyers on 14th August, 2018 at 4:14 pm. in supreme Court premises. It includes e-filing along with User Manual, e-Pay, SATEP (National Service and Tracking of Electronic Processes) and awareness about services provided under e-Courts project. It is further submitted that the inauguration function will be transmitted (with audio and video) through internet i.e webcasting. The webcasting will be available at all remote locations including District Courts by accessing internet address <http://webcast.gov.in/scindia/>.

In the above context, you are advised to give wide publicity of the webcasting of inauguration of applications of e-Filing, ePay, NSTEP (National Service and Tracking of Electronic Processes), SCLSC to all the concerned and to set up computer with requisite speaker, with prior testing for using live channels available on <http://webcast/gov.in>.

Yours faithfully,

(Sanjay Dhar)  
Registrar General